

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Osaka Pharmaceuticals Private Limited Date of Commencement of Liquidation: 30-09-2019; List of Stakeholders as on Date: 12-04-2021; Name of IP: Mr. Abhishek Nagori; Last 5 digit of registration number: 10044

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				987696				NA
2	Liquidation costs incurred till date				5845914				NA
3	Secured financial creditors	1	380244559	1	380244559	0	0	0	Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	2	368299	2	368299	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	7	16631252	7	16405522	0	225730	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	52	91311941	52	90723203	0	588738	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		62	488556051	62	494575193	0	814468	0	